

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1793
TO BE ANSWERED ON 21.09.2020**

EXPLOITATION OF LABOURERS ABROAD

- †1793. **SHRI SHANTANU THAKUR:**
SHRI JASWANT SINGH BHABHOR:
SHRI PARBATBHAI SAVABHAI PATEL:
SHRIMATI RATHVA GITABEN VAJESINGBHAI:
SHRI NARANBHAI KACHHADIYA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to bring a new law for providing adequate security against the exploitation of Indian Labourers abroad; and
- (b) if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[SHRI V. MURALEEDHARAN]

- (a) Yes .
- (b) The proposed New Emigration Bill seeks to establish a robust, transparent and comprehensive emigration management framework that facilitates easy, safe and orderly migration, harnesses our demographic dividend, empowers our migrants proceeding for overseas employment and strengthens their welfare and protection during all stages of migration. An inclusive, streamlined regulatory framework is also envisaged under the proposed Bill with participation of State governments, Union Territories and other stakeholders.
